

As per information uploaded on Sambandh portal during the years 2017-18 to 2019-20 (till 27.11.2019), the details of annual procurement of goods and services from MSEs by the Central Public Sector Enterprises (CPSEs) are as under:

Year	Total Procurement (₹ In Crore)	Procurement From MSEs (₹ In Crore)	Percentage of Procurement from MSEs	No. of MSEs Benefitted
2017-18	114042.05	26357.46	23.11	89631
2018-19	153309.17	40434.08	26.31	127705
2019-20 (Till 27.11.2019)	61194.07	17720.27	28.96	65920

Schemes run by Government to encourage MSMEs

†1549. MS. SAROJ PANDEY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state the details of schemes currently being run by Government to encourage Micro, Small and Medium Enterprises and to make their products globally recognized and the number of entrepreneurs who would be benefitted by these schemes?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): The Ministry of Micro, Small and Medium Enterprises (MSMEs) implements various schemes to support MSMEs for enhancing competitiveness and marketability of products/services. These include Financial Support to MSMEs in ZED Certification Scheme, Marketing Assistance and Technology Upgradation Programme, Procurement and Marketing Support Scheme, Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Tool Rooms and Technology Centers, Entrepreneurship Skill Development Programme (ESDP), Credit Guarantee Scheme for Micro and Small Enterprises (MSEs), Building Awareness on Intellectual Property Rights (IPR) for the Micro, Small and Medium Enterprises (MSME) and Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS).

Amendments to MSME Development Act

1550. DR. PRABHAKAR KORE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government proposes to end difference between the manufacturing

†Original notice of the question was received in Hindi.

and services sector and amend the provisions of Micro, Small and Medium Enterprises Development Act to do away with the current system of classifying units based on the capital deployed in plant and machinery and to make turnover of units as basis for classification; and

(b) if so, the reasons for replacement of investment based system and amendment of current system of classification and the details of the new proposed system of classification of units and provisions to end the difference between the manufacturing and the services sector?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) and (b) A bill to seek amendment to the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, for change in the criterion of classification of Micro, Small and Medium Enterprises from 'investment in plant and machinery/equipments' to 'turnover' was introduced in the Parliament. The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018, is deemed to have lapsed on dissolution of the Sixteenth Lok Sabha on 25.05.2019.

Launching of Bharat craft

1551. SHRI SANJAY SETH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is planning to launch Bharat Craft, an e-commerce portal, on the lines of Alibaba and Amazon, if so, details and objective thereof behind the move;

(b) whether this e-commerce portal will provide a platform for MSMEs to market and sell their products and boost sector, if so, details thereof;

(c) details regarding potential of this portal in terms of revenue generation in coming years;

(d) number of days likely to be cut down after usage of portal for orders to be delivered; and

(e) other steps proposed by Government to make this portal competitive with three big players?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) to (c) National Small Industries Corporation, a PSU under the